

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOS. 391 & 392 OF 2015 IN
DFR NO. 1474 OF 2015**

Dated : 16th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jharkhand Urjua Sancharan Nigam Ltd. Appellant (s)
Versus
M/s. Kohinoor Power Pvt. Ltd. & Anr.Respondent (s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Navin Kumar
Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1

ORDER

IA NOS. 391 & 392 OF 2015

(Appls. for condonation of delay in filing & re-filing the appeal)

Issue notice. Mr. Farrukh Rasheed takes notice on behalf of Respondent No.1 Notice be issued to the other Respondents returnable on 18.11.2015. Dasti in addition is permitted.

List the matter on **18.11.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**